Joint Survey is being carried out by Survey of India and Survey of Nepal for erection of missing border pillar No. 200.

Attacks on minority communities in the country

4553. SHRI K. T. S. TULSI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attacks have taken place on individuals belonging to minority communities in the country in 2016;

(b) if so, the details thereof;

(c) whether any action has been taken against the groups which attacked members belonging to minority communities in the last two years; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) The available information does not indicate any instance which can be categorically called pre-meditated attack or stated to have been carried out purposely against any member of the minority community.

However "Public Order" and "Police" are State subjects as per the provisions of the Constitution of India. The responsibilities of maintaining law end order, registration and prosecution of crimes, including those against minorities, and maintaining relevant data in this regard rest primarily with the respective State Governments.

OCI/PIO card holders

4554. SHRI SHANKARBHAI N. VEGAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has any data of the Overseas Citizen of India (OCI) and Person of Indian Origin (PIO) card holders in the country; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) As per available information, while around 25 lakh OCI cards have been issued, nearly 2 lakh PIO cards have been converted into OCI cards. State-wise data is not maintained.

Human rights non-profit organisation

4555. SHRI MD. NADIMUL HAQUE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of human rights non-profit organisations that have not been allowed renewal of their FCRA license during the last three years;